## **Declaration of Assets and Liabilities**

Year-2023-24

I, Rushda Rahman , son/daughter/wife of Ataur Rahman,

aged 32 years, belonging to Bihar Vidhan sabha secretariat Service and presently working as Section OFFICER, Patna (immovable, movable, bank balance, etc.) of myself, my spouse

and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S) Merajul Haque	Dependant-1 Name Belal Meraj	Dependant-2 Name	Dependant-3 Etc. Name	
	(i)	Cash	40	10	40 (Zmonth6on	NIL	NIL	
		the distribution	Thousand	Thousand	Thousand			
	(II) - -	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		3 Lakh	NIL	NIL	NIL	
24	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL .	NIL	NIL	
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	50,000	PLI- 3lakh	NIL	NIL	NIL	
	(v)	Motor Vehicles (details of make, etc.)	1Car (Tata Tiago) 8 Lakh (6.30 Lakh EMI)	Scooty (avenis) 1 Lakh 15 Thousand1	NIL	NIL	NIL	
	(vi)	Jewellery (give details of weight and value)	150 Gram Gold approx 9 Lakh	30 Gram Gold approx-2 Lakh	20 Gram Gold Approx 1 Lakh	NIL	NIL	
	(vii)	Other assets, such as values of claims / interests	Ro, TV, Tab, Freeze, =approx- 2 Lakh	AC Bed Sofa Approx-1 Lakh	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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(18)

s r. N o.		Self	Spouse Name(S)		Dep enda nt-1 Nam e	Dep enda nt-2 Nam e	nt-3 Etc. Nam
(i )	Agricul tural Land	NIL	15 Kattha 30 Lakh approx	10-14-e	NIL	NIL	NIL
	Locatio n(s)						
	Survey numbe r(s)						
	Extent (Total measu rement )						L,
	Curren t market value		energe.				
(i i)	Non- Agricul tural Land	NIL	10 Dhur 1 Lakh approx		NIL	NIL	NIL
	Locatio n(s)						
	Survey numbe r(s)						
	Extent (Total measu rement					100 m	
	Curren t market value						
	Buildin gs (Comm ercial and residen tial) Locatio n(s)	NIL	1.5 Kattha 12 Lakh approx	Property of the second	NIL	NIL	NIL
	Survey /door numbe r(s)						
	Extent (Total			, de	me		

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	measu rement )				23.50	
	Curren t market value					
(i v )	Houses / Apartm ents, etc Locatio n(s) - Survey /door numbe r(s)	NIL	HUF	NIL	NIL	NIL
	Extent (Total measu rement ) - Curren t market value					
( v )	Others (such as	NIL	NIL	NIL	NIL	NIL
	interes t in propert y)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Jan., 2024		
(a)	(i) Loans from Banks- 8lakh	SBI Vidhan Mandal, Patna	5 lakh		
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL			
	(c) dues to departments dealing with supply of electricity	NIL	NIL		
	(d) dues to departments dealing with telephones	NIL	NIL		

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	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL Statement of the st	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assesment Year-2023-24 Income Tax paid Rs.72000 From Jan, 2023 to Dec,2024 PAN-BQFPR5803J	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] Female (iii) Sales Tax [Only III case of proprietary business]	NIL 9	NIL (DD/MM/YYYY)	
	(iv) Property Tax	NIL	NIL	

## C. Personal Detail

GPF/CPF/PRAN No.	:-	110	107020	759				7000		
Gender	!-	FE	MALE		]	25				
Date of Birth	:-	0	5	0	1	1	9	9	1	
Class/Group	:-	В		] (A	/B/C)					
Cadre	:-	Biha	ar Vidh	an Sab	ha sec	retaria	t			
			Name o						e Service,	
Home District	:-	Gaya								
I hereby de knowledge and be		that	the	abov	e det	ails :	are t	rue	to the	best of r

Signature ... Quality Polimer

Name of Employee: .Rushda Rahman

Place: patna

Designation: Section Officer

Date:05-02-2024

Department: Bihar Vidhan sabha secretariat

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.